



GOVERNMENT OF JAMMU & KASHMIR
DEPARTMENT OF RURAL DEVELOPMENT AND PANCHAYATI RAJ
Civil Secretariat

Notification
Srinagar, the 1st June, 2018.

SRO 247. - In exercise of powers conferred under clause (a) of sub section (1) of section 2 of the Jammu and Kashmir Panchayati Raj Act, 1989 and in partial modification of all notifications issued on the subject, the Government hereby de-notify the following Panchayat Halqas from CD Block Samba, Udhampur, Narsoo, Jaganoo and Chenani of District Samba and Udhampur, namely:-

District	CD Block	Panchayat Halqa	Ward No
Samba	Samba	Mandi Kehli	1-10
		Mandi Pushwalian	1-10
		Mandi Thalora	1-6
		Ramnagar	1-8
Udhampur	Udhampur	Charri	06
		Barrian	All wards
		Kallar	All wards
		Rount	All wards
	Narsoo	Dalah	Whole Pyts. except ward No. 10 Mohalla Basanta
		Jakhani	Whole Pyts. except Panch ward No. 8 & 10 Partly
	Jaganoo	Sial-Salan	Whole Pyts. except 18 families of ward No. 6 Brahampur
	Chennai	Sangoor	All wards

By order of the Government of Jammu and Kashmir.

Sheetal
Sheetal Nanda, IAS 1/6/18
Secretary to the Government
Dated 01/6/2018

RD/Panch/132/2015-II

Copy to the:-

1. All Financial Commissioners
2. All Principal Secretaries to Government
3. All Commissioner/Secretaries to Government
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs (w.7.s.c)
5. Divisional Commissioner, Jammu
6. Chief Electoral Officer, J&K, Srinagar.
7. Director, Local Bodies, Jammu
8. Director, Rural Development Department, Jammu.
9. Deputy Commissioner, Samba/Udhampur.
10. Additional Secretary to the Government, Department of Rural Development & PR for information.
11. General Manager, Government Press, Jammu
12. Special Assistant to Hon'ble Minister for Department of Rural Development & Panchayat Raj for information
13. Pvt. Secretary to Commissioner/Secretary to Government, Department of Rural Development & Panchayat Raj for information of CS